

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/4247/2024 BLAPL/2692/2024	RAMESH CHANDRA SAHOO@SAHU VS STATE OF ODISHA(VIG.)	P.RAMESH PATRA VS	KORAPUT VIGILANCE /18 /2015 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000009/2015
2	D-BLAPL/8599/2024 BLAPL/2693/2024	SUNARAM TUDU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /171 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000389/2022
3	D-BLAPL/4314/2024 BLAPL/2694/2024	RABINDRA KHARA VS STATE OF ODISHA	T.N MURTY VS	// ADDL.SESIONS JUDGE CUM SPECIAL TR/000070/2023
4	D-BLAPL/8605/2024 BLAPL/2695/2024	SACHIN KUMAR PANDEY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SPL.TASK FORCE /7 /2024 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(G) GR/0000151/2024
5	D-BLAPL/7160/2024 BLAPL/2696/2024	JOGENDRA NAHAK VS STATE OF ODISHA	SYAM SUNDAR NAYAK VS	HINJILI /848 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000013/2024
6	D-BLAPL/7204/2024 BLAPL/2697/2024	PINKUNA MOHANTY VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	KABISURYANAGAR (KODALA) /44 /202 ADJ,KODALA(Ganjam) Spl/0000006/2022
7	D-BLAPL/8643/2024 BLAPL/2698/2024	NANDU @ LIPUN NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	BAGDIA /169 /2023 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000871/2023
8	D-BLAPL/8457/2024 BLAPL/2699/2024	SUMANTA PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KUNDHEIGOLA /227 /2023 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000143/2023
9	D-BLAPL/8644/2024 BLAPL/2700/2024	SUSENA DIGAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOUDH /46 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000013/2024
10	D-BLAPL/8601/2024 BLAPL/2701/2024	SAMAYA NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	GOPALPRASAD /240 /2023 J.M.F.C,TALCHER(Anugul ) GR/0001032/2023
11	D-BLAPL/8046/2024 BLAPL/2702/2024	GULAPI LAKRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KINJIRKELA /58 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000319/2024

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12	D-BLAPL/8592/2024 BLAPL/2703/2024	NANDU @ LIPUN NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	NALCO /48 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000232/2023
13	D-BLAPL/8686/2024 BLAPL/2704/2024	SAMIM KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TOMANDO /59 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000090/2022
14	D-BLAPL/8705/2024 BLAPL/2705/2024	SAROJ SAHOO@SAROJ SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000054/2024
15	D-BLAPL/8616/2024 BLAPL/2706/2024	NANDU @ LIPUN NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	CHHENDIPADA /386 /2023 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000887/2023
16	D-BLAPL/8618/2024 BLAPL/2707/2024	ALOK MAHAPATRA VS STATE OF ODISHA	ASHISH KUMAR MOHANTY VS	BAMBARI /193 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0001090/2022
17	D-BLAPL/8624/2024 BLAPL/2708/2024	NIBASH BARIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /138 /2021 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000003/2022
18	D-BLAPL/8633/2024 BLAPL/2709/2024	SADANANDA SADASIBA PATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /187 /2023 ADJ,UMERKOTE(Nabarangapur ) CT/0000149/2023
19	D-BLAPL/8629/2024 BLAPL/2710/2024	LAXMIDHARA SAMANTARAY@BIJU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /1 /2020 J.M.F.C,MOHANA(Gajapati ) GR/0000001/2020
20	D-BLAPL/8634/2024 BLAPL/2711/2024	BAPI SUBUDHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000034/2024
21	D-BLAPL/8628/2024 BLAPL/2712/2024	PRIT @ KITESH RANJAN TOIKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SESHKHAL /116 /2023 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000849/2023
22	D-BLAPL/8660/2024 BLAPL/2713/2024	LOKNATH SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KESINGA /488 /2023 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000028/2024
23	D-BLAPL/8632/2024	LALCHAND ALI	JYOTIRMAYA SAHOO	KOTINANDA /47 /2024

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	BLAPL/2714/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE ASKA(Ganjam) Spl/0000003/2024
24	D-BLAPL/8665/2024 BLAPL/2715/2024	SAMAY KISKU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KULIANA /60 /2019 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000033/2019
25	D-BLAPL/7142/2024 BLAPL/2716/2024	PRASANTA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /106 /1998 A.D.J. SALIPUR(Cuttack) ST/0000089/2023
26	D-BLAPL/8717/2024 BLAPL/2717/2024	MANOJ KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000059/2023
27	D-BLAPL/7919/2024 BLAPL/2718/2024	RABINDRA KUMAR JENA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	JAGATPUR /99 /2013 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000357/2013
28	D-BLAPL/8725/2024 BLAPL/2719/2024	AJAYA KUMAR DAS @ AJAY DAS VS STATE OF ODISHA	TRILOCHAN NANDA VS	BARI /70 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0000358/2024
29	D-BLAPL/8527/2024 BLAPL/2720/2024	ROUF MAHAMMAD VS STATE OF ODISHA	BHARAT JALLI VS	KHANDAGIRI P.S. /458 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000346/2022
30	D-BLAPL/8673/2024 BLAPL/2721/2024	CHANDAN KANAI@KANDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHUNTA /52 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000173/2024
31	D-BLAPL/8692/2024 BLAPL/2722/2024	SUBASH BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /289 /2021 A.D.J.,BHANJANAGAR(Ganjam) ST/0000053/2022
32	D-BLAPL/8732/2024 BLAPL/2723/2024	WASIM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	RAMBHA (KHALLIKOTE) /132 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000389/2024
33	D-BLAPL/8674/2024 BLAPL/2724/2024	HASSAN KHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /100 /2023 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000004/2023
34	D-BLAPL/8488/2024 BLAPL/2725/2024	DILLIP KUMAR NAIK VS	AMIT KUMAR NATH VS	KUNDHEIGOLA /60 /2024 J.M.F.C,REAMAL(Debagarh )

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35	D-BLAPL/7339/2024 BLAPL/2726/2024	STATE OF ODISHA BIPIN PRADHAN@SAHU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	CT/0000111/2024 TELKOI /53 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000018/2023
36	D-BLAPL/8679/2024 BLAPL/2727/2024	JASOBANTA DEHURI @ CHAKRA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KEONJHAR SADAR /64 /2023 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000008/2024
37	D-BLAPL/7361/2024 BLAPL/2728/2024	TILU@KARTIK NAYAK VS STATE OF ODISHA	KALU CHARAN SWAIN VS	KHANDAPARA /261 /2022 ASST.SESSION JUDGE, KHANDAPADA(Keonjhar) ST/0000020/2023
38	D-BLAPL/7465/2024 BLAPL/2729/2024	GHASIRAM KHINBOR VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /176 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000134/2022
39	D-BLAPL/8106/2024 BLAPL/2730/2024	TUKULU @ SRIBATCHHA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BANARAPAL /259 /2023 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000320/2023
40	D-BLAPL/7514/2024 BLAPL/2731/2024	KAIRA LUHA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /920 /2022 DISTRICT AND SESSIONS JUDGE,DEOGARH ST/0000057/2023
41	D-BLAPL/8341/2024 BLAPL/2732/2024	AJIT SANDHA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /107 /2024 S.D.J.M.,BARGARH(Bargarh ) CT/0000398/2024
42	D-BLAPL/8470/2024 BLAPL/2733/2024	RIPAK SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000019/2023
43	D-BLAPL/8067/2024 BLAPL/2734/2024	LIPUN SAHU VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000002/2024
44	D-BLAPL/4719/2024 BLAPL/2735/2024	SIDHANT PATRA VS STATE OF ODISHA	DIGAMBAR SETHI VS	PANDAPADA /155 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000415/2022
45	D-BLAPL/8736/2024 BLAPL/2736/2024	ABHI MANDAL VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /158 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000051/2024

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46	D-BLAPL/8742/2024 BLAPL/2737/2024	DINESH SAHOO VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	UDITNAGAR /91 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000432/2024
47	D-BLAPL/6224/2024 BLAPL/2738/2024	PRADEEP @ PRADIPTA KUMAR MISHRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /25 /2014 ADDL.SESIONS JUDGE CUM SPECIAL Spl/0000096/2014
48	D-BLAPL/8192/2024 BLAPL/2739/2024	BHARAT ROUT @ ENDUA ROUT VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /738 /2023 S.D.J.M.,KHURDA(Khordha ) GR/0001051/2023
49	D-BLAPL/8119/2024 BLAPL/2740/2024	SUNIL KUMAR SETHY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000004/2024
50	D-BLAPL/7960/2024 BLAPL/2741/2024	RABINDRA MAHANKUDA VS STATE OF ODISHA	DEBASIS SARANGI VS	BADABAZAR /93 /2017 3RD ADDL.SESION JUDGE CUM SPL.J ST/0000035/2018
51	D-BLAPL/8433/2024 BLAPL/2742/2024	AJAY KUMAR BARIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	NAIKANI-DIHI /27 /2018 J.M.F.C.,BASUDEVPUR(Bhadrak ) ICC/0000122/2019
52	D-BLAPL/8740/2024 BLAPL/2743/2024	SIMANCHAL NAIK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	SINDHIKELA PS /65 /2024 SPECIAL JUDGE, KANTABANJI(Balangir) Spl/0000011/2024
53	D-BLAPL/8066/2024 BLAPL/2744/2024	TIKESWAR SAHU VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000001/2024
54	D-BLAPL/8689/2024 BLAPL/2745/2024	SUBASH NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CAPITAL P.S. /323 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000276/2023
55	D-BLAPL/8693/2024 BLAPL/2746/2024	DHANESWAR NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /90 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000135/2024
56	D-BLAPL/8437/2024 BLAPL/2747/2024	AJAY KUMAR BARIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	NAIKANI-DIHI /26 /2018 J.M.F.C.,BASUDEVPUR(Bhadrak ) ICC/0000123/2019
57	D-BLAPL/8208/2024	HADI SISA	PRASANTA KUMAR NANDA	MUDULIPODA /27 /2020

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	BLAPL/2748/2024	VS STATE OF ODISHA	VS	A.D.J.,MALKANGIRI(Malkangiri ) CT/0000027/2021
58	D-BLAPL/7218/2024 BLAPL/2749/2024	DILLIP PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	FATEGARH /47 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000011/2024
59	D-BLAPL/8445/2024 BLAPL/2750/2024	PADAN JHODIA VS STATE OF ODISHA	DIGAMBAR SETHI VS	KASHIPUR /159 /2023 J.M.F.C.,KASHIPUR(Rayagada ) GR/0000539/2023
60	D-BLAPL/8458/2024 BLAPL/2751/2024	SAROJ KUMAR MOHANTY@SIPU VS STATE OF ODISHA	BHARATI DASH VS	PURI SADAR /323 /2020 2ND A.D.J.,PURI(Puri) TR/0000069/2021
61	D-BLAPL/8598/2024 BLAPL/2752/2024	DINA @ DINABANDHU BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /11 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000052/2024
62	D-BLAPL/5675/2024 BLAPL/2753/2024	KISHORE PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S.(BBSR) /165 /2023 A.D.J.,BHUBANESWAR(Khordha ) TR/0000514/2023
63	D-BLAPL/6718/2024 BLAPL/2754/2024	DEEPAK KHATUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /473 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001785/2023
64	D-BLAPL/7096/2024 BLAPL/2755/2024	SANTOSH NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	TARASINGI /163 /2023 ADDL.DISTRICT SESSIONS CUM SPL JU ST/0000015/2024
65	D-BLAPL/7957/2024 BLAPL/2756/2024	KRISHNA PRASAD GUPTA VS STATE OF ODISHA	ANIRUDHA DAS VS	BIRMAHARAJPUR /133 /2021 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000010/2021
66	D-BLAPL/7128/2024 BLAPL/2757/2024	BINSHANTI MALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /104 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000066/2023
67	D-CMAPL/6725/2024 CMAPL/73/2024	DEBENDRANATH DAS VS STATE OF ODISHA	ADV. VS	// (
68	D-CMAPL/4882/2024 CMAPL/74/2024	BHIMA SUNA VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	// (

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69	D-CMAPL/7653/2024 CMAPL/75/2024	PARDESI NAYAK RAJESH KUMAR PATEL VS STATE OF ODISHA	JYOTSSNARANI RATH VS	// // ()
70	D-CMP/7030/2024 CMP/281/2024	JAYANTA KUMAR PANDA VS CHANDRAMANI PANDA	NIRANJAN LENKA VS	// 2ND ADDL.DIST.JUDGE,BARIPADA(May Fao/0000032/2015
71	D-CMP/13066/2024 CMP/282/2024	ANNAPURNA MAHASUAR VS SATYABHAMA PRAHARAJ	KOUSIK ANANDA GURU VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0000068/2012
72	D-CMP/12309/2024 CMP/283/2024	BISWANATH KHATUA VS SRI SRI LORD LINGARAJ MAHAPRABHU BIJE, BBSR	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000001/2023
73	D-CMP/12857/2024 CMP/284/2024	BIMALA DAS VS SULOCHANA BEWA	DEBASIS TRIPATHY VS	// CIVIL JUDGE (S.D), PIPILI(Puri) IA/0000195/2006
74	D-CMP/12888/2024 CMP/285/2024	SUBASH CHANDRA DAS VS MAMI PATI	TUSAR KUMAR MISHRA VS	// 5TH ADDL SR.CIVIL JUDGE,CUTTACK( CS/0000218/2016
75	D-CMP/11995/2024 CMP/286/2024	PRAFULLA KUMAR BEHERA VS KATI @ KATIA BEHERA	BISWAJIT MOHAPATRA VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal Fd/0000417/2000
76	D-CMP/12501/2024 CMP/287/2024	CHHABITA MARTHA VS ASHOKA ROUT	PRONOY MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0000415/2020
77	D-CMP/10862/2024 CMP/288/2024	MADHUSUDAN BEHERA VS UNION OF INDIA	MAHESWAR MOHANTY VS	// 3RD ADDL.SESSION JUDGE CUM SPL.J Fao/0000010/2023
78	D-CONTC/12224/2024 CONTC/2068/2024	MANAS KUMAR SATPATHY VS RADHAKANTA CHHATRI, DISTRICT EDUCATION OFFICER, BARGARH	ADV. VS	// () //
79	D-CONTC/12223/2024 CONTC/2069/2024	SOURAV MALLICK VS NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR	ADV. VS	// () //

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80	D-CONTC/12220/2024 CONTC/2070/2024	PRANAB KUMAR SING VS PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //
81	D-CONTC/12215/2024 CONTC/2071/2024	ASHOK KUMAR BEHERA VS PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //
82	D-CONTC/12211/2024 CONTC/2072/2024	BALAYA KUMAR JENA VS PRATIVA MANJARI DAS, D.E.O, BALASORE	ADV VS	// 0 //
83	D-CONTC/12207/2024 CONTC/2073/2024	DUKHISHYAM BHOI VS RADHAKANTA CHHATRI, D.E.O, BARGARH	ADV VS	// 0 //
84	D-CONTC/12202/2024 CONTC/2074/2024	ASHISH KUMAR PUROHIT VS RADHAKANTA CHHATRI, D.E.O, BARGARH	ADV VS	// 0 //
85	D-CONTC/12198/2024 CONTC/2075/2024	ASIT KUMAR NAYAK VS NIBEDITA PANI, D.E.O, JAJPUR	ADV VS	// 0 //
86	D-CONTC/10469/2024 CONTC/2076/2024	RATNAKAR MUDULI VS SUKANTI MALLICK, SPECIAL LAND ACQUISITION OFFICER CUM ZONE OFFICER, SORO, BALASORE	ADV. VS	// 0 //
87	D-CONTC/12086/2024 CONTC/2077/2024	SAMIR KUMAR PATTANAIAK VS LOPAMUDRA MOHANTY, REGISTRAR, OUAT, BBSR	ADV. VS	// 0 //
88	D-CONTC/212/2024 CONTC/2078/2024	CHAKRA BEHERA VS SACHIDANANDA NAIK, O.A.S.	ADV. VS	// 0 //
89	D-CONTC/8780/2024 CONTC/2079/2024	RADHAKANTA GURU VS RUPA NARAYAN DAS, O.F.S.	AMIT KUMAR SAA VS	// 0 //
90	D-CONTC/12532/2024 CONTC/2080/2024	JAGABANDHU PRADHAN VS UDDHABA CHANDRA MAJHI, REGISTRAR COOPERATIVE SOCIETIES, ODISHA	GOKULANANDA SAHU VS	// 0 //
91	D-CONTC/12530/2024	SUKANTA SEKHAR SATAPATHY	GOKULANANDA SAHU	//



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	CONTC/2081/2024	VS UDDHABA CHANDRA MAJHI, REGISTRAR COOPERATIVE SOCIETIES, ODISHA	VS	0 //
92	D-CONTC/12678/2024 CONTC/2082/2024	PURNA CHANDRA DASH VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
93	D-CONTC/10082/2024 CONTC/2083/2024	PRADIP KUMAR SAHU VS ANU GARG, I.A.S	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
94	D-CONTC/12780/2024 CONTC/2084/2024	THAKURDAS HANSDAH VS ANU GARG, ADDL. CHIEF SECY., PLANING AND CONVERGENCE DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
95	D-CONTC/11356/2024 CONTC/2085/2024	ABHAY KUMAR KHILAR VS PRATIVA MANJARI DAS, D.E.O, BALASORE	ADV VS	// 0 //
96	D-CONTC/12197/2024 CONTC/2086/2024	SATYA SANKAR SAHOO VS GOURIRANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR	ADV. VS	// 0 //
97	D-CONTC/12195/2024 CONTC/2087/2024	SATYAM PRADHAN VS RADHAKANTA CHHATRI, D.E.O, BARGARH	ADV VS	// 0 //
98	D-CONTC/1565/2024 CONTC/2088/2024	DAMODAR PUSTY VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
99	D-CONTC/11223/2024 CONTC/2089/2024	MIRZA JAHANGIR BAIG VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
100	D-CONTC/12672/2024 CONTC/2090/2024	RAKESH KUMAR BEHERA VS PRADYUMNA KUMAR DASH, OWS(1)	ADV. VS	// 0 //
101	D-CONTC/8898/2024 CONTC/2091/2024	SANKHA CHARAN PURTY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
102	D-CONTC/8821/2024 CONTC/2092/2024	PRIYANKA DAS VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/7327/2024 CONTC/2093/2024	C.J. VENUGOPAL, I.A.S. KUMARI JEMAMANI MAJHI VS ALOK KAR, DIRECTOR( R AND R), ADDL. SECY., WATER RESOURCES DEPTT.	ADV. VS	// // ()
104	D-CONTC/7314/2024 CONTC/2094/2024	HEMALATA PATEL VS ALOK KAR, DIRECTOR( R AND R), ADDL. SECY., WATER RESOURCES DEPTT.	ADV. VS	// // ()
105	D-CONTC/9888/2024 CONTC/2095/2024	KUNJABIHARI ACHARYA VS LALATENDU JENA, COMMNR., ENDOWMENTS ENDOWMENT DEPT., BBSR, KHORDHA	ADV VS	// // ()
106	D-CONTC/7320/2024 CONTC/2096/2024	LOKNATH MAJHI VS ALOK KAR, DIRECTOR( R AND R), ADDL. SECY., WATER RESOURCES DEPTT.	ADV VS	// // ()
107	D-CONTC/11858/2024 CONTC/2097/2024	RAKESH KUMAR PANDA VS AMITAV THAKUR, I.P.S.	ADV. VS	// // ()
108	D-CONTC/12045/2024 CONTC/2098/2024	SUDESH KUMAR SAHU VS ASWATHI S., I.A.S.	ADV. VS	// // ()
109	D-CONTC/11052/2024 CONTC/2099/2024	BHIKARI CHARAN PRADHAN VS SATYABRATA SAHOO, I.A.S.	ADV VS	// // ()
110	D-CONTC/13081/2024 CONTC/2100/2024	MANOJ KUMAR SINGH VS VIR VIKRAM JADHAV, PRINCIPAL SECY., WORKS DEPT.	PRADEEP KUMAR MAHAPATRA VS	// // ()
111	D-CONTC/12677/2024 CONTC/2101/2024	SUNIL CHOWDHURY VS RAJESH PRABHAKAR PATIL, I.A.S.	ADV. VS	// // ()
112	D-CONTC/8958/2024 CONTC/2102/2024	DR. UPENDRA SAHOO VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// // ()
113	D-CONTC/8963/2024 CONTC/2103/2024	HARIHARA PRADHAN VS BABITA RANI DALABEHERA, SETTLEMENT OFFICER, JOBRA, CUTTACK	ADV. VS	// // ()

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114	D-CONTC/8974/2024 CONTC/2104/2024	UPASANA MOHANTY VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/8978/2024 CONTC/2105/2024	ASWINI KUMAR PARDIA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/8992/2024 CONTC/2106/2024	SANJAYA KUMAR NAIK VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/7885/2024 CONTC/2107/2024	SUJIT KUMAR MAHANTA VS SANGRAM KESHORI SWAIN, SPECIAL SECY. TO GOVT., SC AND ST DEVELOPMENT DEPT.	ADV. VS	// 0 //
118	D-CONTC/6130/2024 CONTC/2108/2024	GOKUL CHANDRA NAIK VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
119	D-CONTC/5875/2024 CONTC/2109/2024	GOPABANDHU BAL VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
120	D-CONTC/12210/2024 CONTC/2110/2024	JR.PRATIK MANOHAR VS JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ORISSA	ADV. VS	// 0 //
121	D-CONTC/12226/2024 CONTC/2111/2024	JHANAMANI SOREN VS PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ	ADV. VS	// 0 //
122	D-CONTC/12227/2024 CONTC/2112/2024	MANAS RANJAN DEHURI VS PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //
123	D-CONTC/12813/2024 CONTC/2113/2024	NABIN KUMAR MACHHA VS ABHIRAM BEHERA, SUPDT. OF EXCISE, RAYAGADA	ADV. VS	// 0 //
124	D-CONTC/11822/2024 CONTC/2114/2024	SUBASINI BARIK VS KULUWANT SINGH, A.G.(A AND E),ODISHA, BBSR, KHORDHA	ADV VS	// 0 //
125	D-CONTC/8109/2024	JAYAKRUSHNA DAS	SATYABRATA MOHANTY	//

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	CONTC/2115/2024	VS CHITHRA ARUMUGAM,PRINCIPAL SECY., DEPTT. OF PUBLIC ENTERPRISE	VS	() //
126	D-CONTC/12060/2024 CONTC/2116/2024	SINDHUJA MANJARI BEHERA VS SALINI PANDIT, I.A.S.	ADV. VS	// () //
127	D-CONTC/9185/2024 CONTC/2117/2024	BHAKTA BANDHU PANDA VS VINEET BHARDWAJ, I.A.S.	ADV VS	// () //
128	D-CONTC/12058/2024 CONTC/2118/2024	SUSHILA MINZ VS SALINI PANDIT, I.A.S.	ADV. VS	// () //
129	D-CONTC/5753/2024 CONTC/2119/2024	JYOTIMADHAB GARNAIK VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// () //
130	D-CONTC/7337/2024 CONTC/2120/2024	ARATI RAJ VS SIDHARTHA SANKAR SWAIN, COMMNR. CUTTACK MUNICIPAL CORPORATION, CUTTACK	ADV. VS	// () //
131	D-CONTR/8156/2024 CONTR/12/2024	DHANIRAM NAG VS PRASHANTA KUMAR KOLLOHARAS, I.I.C, CHANDAHANADI, NABARANGPUR	ADV VS	//0 () //
132	D-CRLA/490/2024 CRLA/243/2024	ADEI GOCHHAYAT VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	JARAPADA /191 /2019 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000053/2019
133	D-CRLA/6422/2024 CRLA/244/2024	RUPENDRA MISHRA VS STATE OF ODISHA	SAROJ MOHARANA VS	//0 S.D.J.M.,JAGATSinghpur(Jagatsinghapur) ICC/0000150/2006
134	D-CRLA/8649/2024 CRLA/245/2024	CHANDAN PRADHAN @ PAKAN VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	BOLAGARH P.S. /25 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000006/2023
135	D-CRLA/7135/2024 CRLA/246/2024	PRAKASH KUMAR NAIK VS PRATIMA MOHANTY	SUJAY SHANKER SINGHDEO VS	// () //
136	D-CRLMA/8841/2024 CRLMA/57/2024	RAJAT GUPTA VS	ADV. VS	ANGUL TOWN /195 /2016 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/8405/2024 CRLMC/944/2024	STATE OF ORISSA KALINGA INSTITUTE OF MINING ENGRN., AND TECHNOLOGY TRUST VS STATE OF ODISHA	AMIT PRASAD BOSE VS	ICC/0000077/2016 CHHENDIPADA /96 /2009 J.M.F.C.,CHHENDIPADA(Anugul ) CT/0001430/2009
138	D-CRLMC/8408/2024 CRLMC/945/2024	STATE OF ODISHA KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY TRUST, ANGUL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CHHENDIPADA /203 /2007 J.M.F.C.,CHHENDIPADA(Anugul ) CT/0002082/2007
139	D-CRLMC/7409/2024 CRLMC/946/2024	STATE OF ODISHA JACHIN KHILAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /186 /2013 J.M.F.C.,SORO(Baleshwar) CT/0000375/2013
140	D-CRLMC/7798/2024 CRLMC/947/2024	STATE OF ODISHA SUMANTA KUMAR MAHANTA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JHIRPANI P.S. /40 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000313/2024
141	D-CRLMC/2447/2024 CRLMC/948/2024	STATE OF ODISHA HADIA@ RAMESH DAS VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	BHOGRAI /48 /2013 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) Spl/0000219/2013
142	D-CRLMC/6101/2024 CRLMC/949/2024	STATE OF ODISHA SHAKTI SHANKAR BAKSI @ BOXI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	DIGAPAHANDI /51 /2022 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000065/2022
143	D-CRLMC/6630/2024 CRLMC/950/2024	STATE OF ODISHA SIBARAM PANDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ASKA /466 /2019 J.M.F.C.,ASKA(Ganjam) GR/0000844/2019
144	D-CRLMC/7191/2024 CRLMC/951/2024	STATE OF ODISHA BIBHUTI@BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHANDAPARA /45 /2023 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000044/2023
145	D-CRLMC/8476/2024 CRLMC/952/2024	STATE OF ODISHA CHAITANYA SAHU VS STATE OF ODISHA	SHYAM SUNDAR CHHUALS VS	CHHENDIPADA /135 /2013 SPL.JUDGE,ANGUL(Anugul ) Spl/0000067/2013
146	D-CRLMC/8664/2024 CRLMC/953/2024	STATE OF ODISHA RUNU @ DHIRANJAN SRICHARAN TRIPATHY VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	MAHILA P.S. BUXIBAZAR /95 /2013 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000991/2013
147	D-CRLMC/8825/2024 CRLMC/954/2024	STATE OF ODISHA ARUNA KUMAR SETHI VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	TIRTOL /370 /2017 ASST SESSIONS JUDGE (WOMENS), JAC MISCA/0000006/2022

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148	D-CRLMC/6984/2024 CRLMC/955/2024	PAPU @ HEMANDRA BISWAL VS STATE OF ODISHA	UDIT NARAYAN JENA VS	NILGIRI /75 /2015 SPL.JUDGE,BALASORE(Baleshwar) Spl/000082/2016
149	D-CRLMC/8552/2024 CRLMC/956/2024	RABI BARAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BANDHUGOAN /15 /2016 J.M.F.C.,LAXMIPUR(Koraput) GR/000057/2016
150	D-CRLMC/7380/2024 CRLMC/957/2024	BANAMALI PRADHAN VS STATE OF ODISHA	JYOTI PATNAIK VS	BALIMI /76 /2021 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/000025/2021
151	D-CRLMC/8706/2024 CRLMC/958/2024	NIBARANA BISWAL VS STATE OF ODISHA	RAJJEET ROY VS	ULLUNDA /21 /2000 S.D.J.M.,BIRAMAHARAJPUR(Sonepur ) GR/000066/2000
152	D-CRLMC/8551/2024 CRLMC/959/2024	SWADHIN SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	NIALI /82 /2011 J.M.F.C.,NIALI(Cuttack) GR/0000715/2011
153	D-CRLMC/7180/2024 CRLMC/960/2024	PRASANNA PATRA VS SARASWATI MURMU	DEEPAK RANJAN PARIDA VS	/ /0 DISTRICT & SESIONS JUDGE,BARIPADA CRREV/000030/2023
154	D-CRLMC/6582/2024 CRLMC/961/2024	PRAMOD KUMAR CHOUDHURY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PURIGHAT /69 /2021 SPECIAL COURT,CUTTACK(Cuttack) Spl/000049/2021
155	D-CRLMC/6570/2024 CRLMC/962/2024	PRAMOD KUMAR CHOUDHURY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PURIGHAT /69 /2021 SPECIAL COURT,CUTTACK(Cuttack) Spl/000049/2021
156	D-CRLMC/8614/2024 CRLMC/963/2024	IPSITA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BAIDYANATHPUR /435 /2022 PRINCIPAL MAGISTRATE CUM JUV.JUSTICE Juv/000017/2023
157	D-CRLMC/8707/2024 CRLMC/964/2024	SUSHAMA SAHU @ SUSAMA VS STATE OF ODISHA(VIG.)	RAJJEET ROY VS	CUTTACK VIGILANCE /3 /2015 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESHWAR TR/000038/2021
158	D-CRLMC/5444/2024 CRLMC/965/2024	RENISMITA MUDULI @ BARSHA MUDULI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIMAPADA /247 /2018 J.M.F.C.,NIMAPARA(Puri) GR/0000502/2018
159	D-CRLMC/8727/2024	PRABIR JENA	BHABANI SHANKAR DASPARIDA	BHADRAK TOWN /402 /2023

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	CRLMC/966/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak ) ICC/0000336/2023
160	D-CRLMC/7727/2024 CRLMC/967/2024	UMAKANTA PATTANAİK @ BABULI VS STATE OF ODISHA	BIJAY KUMAR ROUT VS	KANAS /87 /1982 JMFC, KANAS(Puri) GR/0002187/1982
161	D-CRLMC/8760/2024 CRLMC/968/2024	ANAMIKA DURGA VS STATE OF ODISHA	SUJATA JENA VS	KOKSARA /196 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000065/2023
162	D-CRLMP/8575/2024 CRLMP/471/2024	GOKULANANDA PUROHIT VS STATE OF ODISHA	PURNA CHANDRA BEHERA VS	//0 () //
163	D-CRLMP/4997/2024 CRLMP/472/2024	SHAKTIMAYEE MANASWINI DAS VS STATE OF ODISHA	DEBA KUMAR RATH VS	MANCHESWAR P.S. /17 /2023 () //
164	D-CRLMP/5868/2024 CRLMP/473/2024	JAYANTI SETHY VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// () //
165	D-CRLMP/8752/2024 CRLMP/474/2024	PABITRA KUMAR SAHOO VS STATE OF ODISHA	SMITA RANJAN PATNAİK VS	//0 () //
166	D-FAO/10248/2024 FAO/117/2024	TARA KHANDELWAL VS KAMALAKANTA MOHAPATRA	NITYANANDA BEHURIA VS	// 3RD ADJ BHUBANESWAR(Khordha ) RFA/0000104/2017
167	D-FAO/12297/2024 FAO/118/2024	STATE OF ODISHA VS BRUNDABAN DAS	TARUN PATNAİK,A.S.C VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000150/2013
168	D-FAO/12272/2024 FAO/119/2024	SECRETARY,HIGHER EDUCATION DEPTT.,ODISHA VS LABA KUMAR RATH	TARUN PATNAİK,A.S.C VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000120/2020
169	D-ITA/7459/2024 ITA/12/2024	PRADEEP KUMAR BEURIA VS INCOME TAX OFFICER, BHADRAK	BASUDEV PANDA, SR.ADV. VS	// () //
170	D-MACA/11998/2024 MACA/177/2024	GANGADHAR SAHU @ SAHOO VS	PRADEEP KUMAR MISHRA VS	// 4TH MACT, JAJPUR ROAD(Jajapur )

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171	D-MACA/10832/2024 MACA/178/2024	SURENDRA DAS JHARANA PATRA VS SATYABRATA SAHOO	PRADEEP KUMAR MISHRA VS	Mac/0000027/2019 // 4TH MACT, JAJPUR ROAD(Jajapur )
172	D-MACA/10687/2024 MACA/179/2024	BISWAJIT SAHOO VS KRISHNA SWAMY BOMMASANI	PRADEEP KUMAR MISHRA VS	Mac/0000023/2019 // 7TH M.A.C.T.,BHUBANESWAR(Khordha
173	D-MACA/10103/2024 MACA/180/2024	SUNIL KUMAR NAYAK VS NARAYAN PATRO	PRADEEP KUMAR MISHRA VS	Mac/0000431/2015 // 1ST A.D.J.,BERHAMPUR(Ganjam)
174	D-MACA/9840/2024 MACA/181/2024	KALPANA DAS VS LAXMIDHAR SAHOO	PRADEEP KUMAR MISHRA VS	Mac/0000086/2018 // 1st MACT, KENDRAPARA(Kendrapara )
175	D-MACA/10089/2024 MACA/182/2024	MAMI BEHERA VS SANTANU KUMAR BEHERA	PRADEEP KUMAR MISHRA VS	Mac/0000091/2020 // 1ST MACT, DEOGARH(Debagarh )
176	D-MACA/7912/2024 MACA/183/2024	MADHUSMITA SAMAL VS PRASANNA KUMAR MALLICK	ANANGA KUMAR OTTA VS	Mac/0000059/2021 // IV M.A.C.T,CUTTACK(Cuttack)
177	D-TRP(C)/12334/2024 TRP(C)/77/2024	SASMITA SETHY VS SUDIPTA SEKHAR SETHI	DINESH KUMAR PANDY VS	Mac/0000398/2009 // JUDGE, FAMILY COURT,JAJPUR(Jajapur )
178	D-TRP(C)/12311/2024 TRP(C)/78/2024	LIPIKA PRADHAN VS PRITAM NAYAK	ANJAN KUMAR JENA VS	CP/0000336/2023 // JUDGE FAMILY COURT,BHUBANESWA
179	D-TRP(C)/12276/2024 TRP(C)/79/2024	SUNIL KUMAR MISHRA VS JYOSHARANI NAYAK	MANAS PATI VS	CP/0000798/2023 // JUDGE FAMILY COURT,GANJAM(Ganja
180	D-TRPCRL/7099/2024 TRPCRL/26/2024	PUSPALATA SRICHANDAN VS DEEPAK KUMAR SRICHANDAN	SAROJ KUMAR PADHI VS	CP/0000461/2021 //0 JUDGE FAMILY COURT,PURI(Puri)
181	D-WA/12244/2024 WA/413/2024	STATE OF ODISHA VS RAGHUNATH SAHOO	PRADEEP KUMAR ROUT, A.G.A. VS	Crp/0000077/2022 // ( ) //



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182	D-WA/12248/2024 WA/414/2024	STATE OF ODISHA VS SARAT KUMAR PADHEE	TARUN PATNAIK,A.S.C VS	// 0 //
183	D-WA/12629/2024 WA/415/2024	STATE OF ODISHA VS SANGEETA SAMANTARAY	TARUN PATNAIK, A.S.C. VS	// 0 //
184	D-WA/12241/2024 WA/416/2024	STATE OF ODISHA VS BALARAM PARIDA	TARUN PATNAIK,A.S.C VS	// 0 //
185	D-WA/12242/2024 WA/417/2024	STATE OF ODISHA VS NITYANANDA SAHOO	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
186	D-WA/12243/2024 WA/418/2024	STATE OF ODISHA VS DANEILAL PATRA	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
187	D-WA/12610/2024 WA/419/2024	STATE OF ODISHA VS GIRIDHARI SUNDARA	TARUN PATNAIK, A.S.C. VS	// 0 //
188	D-WA/10330/2024 WA/420/2024	SAMBALPUR DIST. CO-OP. CENTRAL BANK LTD. VS RAKESH TRIPATHY	BAIDHAR SAHOO VS	// 0 //
189	D-WA/12247/2024 WA/421/2024	STATE OF ODISHA VS DOULATA SETHY	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
190	D-WA/13106/2024 WA/422/2024	STATE OF ODISHA VS CHITTARANJAN DALABEHERA	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
191	D-WA/12605/2024 WA/423/2024	PITABAS NAYAK VS ODISHA STATE BAR COUNCIL, CUTTACK	SAROJ KUMAR PADHY VS	// 0 //
192	D-WA/11851/2024 WA/424/2024	STATE OF ODISHA VS RUPESH KUMAR GURU	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
193	D-WA/11766/2024	PRAFULLA KUMAR NAYAK	SATYANARAYAN MISHRA	//

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	WA/425/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/11865/2024 WP(C)/7207/2024	PARTHASARATHI BISWAL VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
195	D-WP(C)/10805/2024 WP(C)/7208/2024	SANTOSH KUMAR HOTA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
196	D-WP(C)/11867/2024 WP(C)/7209/2024	RAMESH CHANDRA DALAI VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
197	D-WP(C)/7465/2024 WP(C)/7210/2024	NAROTTAM PRADHAN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
198	D-WP(C)/12748/2024 WP(C)/7211/2024	SUJATA KUMARI BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
199	D-WP(C)/11540/2024 WP(C)/7212/2024	PADMANAV BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
200	D-WP(C)/8658/2024 WP(C)/7213/2024	BHAGABAN KHORA VS COLLECTOR, KORAPUT	NISHAT AFREEN VS	// 0 //
201	D-WP(C)/11539/2024 WP(C)/7214/2024	HADIBANDHU BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
202	D-WP(C)/8332/2024 WP(C)/7215/2024	M/S PRITI RAJ SERVICES, BALASORE VS ADDL. COMMISSIONER, CT AND GST TERRITORIAL RANGE, BALASORE	MAMTA TRIPATHY VS	// 0 //
203	D-WP(C)/10733/2024 WP(C)/7216/2024	SANJU SAHOO VS UNION OF INDIA	SIDHARTHA DAS VS	// 0 //
204	D-WP(C)/12718/2024 WP(C)/7217/2024	MANJULATA JENA VS	SHARMISTHA SAMAL VS	// 0

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205	D-WP(C)/11275/2024 WP(C)/7218/2024	STATE OF ODISHA SULEKHA CHARAN BHOI VS REGIONAL MANAGER, SBI, BBSR, UNIT 1	BRUNDABAN ROUT VS	// // 0 //
206	D-WP(C)/12736/2024 WP(C)/7219/2024	RABINARAYAN PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
207	D-WP(C)/10675/2024 WP(C)/7220/2024	GAJENDRA SAMANTRAY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
208	D-WP(C)/2908/2024 WP(C)/7221/2024	BUDHEI NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
209	D-WP(C)/12740/2024 WP(C)/7222/2024	RAJENDRA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
210	D-WP(C)/10476/2024 WP(C)/7223/2024	BIJAYA KUMAR BEHERA VS UNION OF INDIA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
211	D-WP(C)/7576/2024 WP(C)/7224/2024	SHYAMAL DUTTA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
212	D-WP(C)/8429/2024 WP(C)/7225/2024	HARAPRIYA MARTHA VS CHAIRMAN, ODISHA GRAMYA BANK, BBSR	ACHYUTANANDA PATTANAİK VS	// 0 //
213	D-WP(C)/10955/2024 WP(C)/7226/2024	BIBEKANDA SINGH VS BSE, CUTTACK	ASHOK KUMAR DAS VS	// 0 //
214	D-WP(C)/6823/2024 WP(C)/7227/2024	PITABAS PRUSTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
215	D-WP(C)/10570/2024 WP(C)/7228/2024	SUBHENDU KUMAR PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/12472/2024 WP(C)/7229/2024	MAYADHAR DALEI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
217	D-WP(C)/10948/2024 WP(C)/7230/2024	TANUJA SAHOO VS DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD, KHURDHA	ANANDA CHANDRA SWAIN VS	// 0 //
218	D-WP(C)/12468/2024 WP(C)/7231/2024	BIJAY KUMAR MOHAPATRA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
219	D-WP(C)/12478/2024 WP(C)/7232/2024	SUKANTI DALEI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
220	D-WP(C)/13060/2024 WP(C)/7233/2024	RANJIT KUMAR SETH VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
221	D-WP(C)/12475/2024 WP(C)/7234/2024	MADHUSUDAN PRADHAN VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
222	D-WP(C)/12741/2024 WP(C)/7235/2024	RAJ KUMAR BHUE VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
223	D-WP(C)/12609/2024 WP(C)/7236/2024	SUVENDU BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
224	D-WP(C)/12613/2024 WP(C)/7237/2024	AKASH SITHA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
225	D-WP(C)/10602/2024 WP(C)/7238/2024	KISHORE CHANDRA DAS VS GOKULANANDA PATTNAIK	SURESH KUMAR CHOUDHURY VS	// 0 //
226	D-WP(C)/12710/2024 WP(C)/7239/2024	BHIKARI CHARAN SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
227	D-WP(C)/12719/2024	JAYA KRUSHNA SAHU	SHARMISTHA SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7240/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/12705/2024 WP(C)/7241/2024	GITANJALI PADHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
229	D-WP(C)/9588/2024 WP(C)/7242/2024	SAMARU NAIK VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
230	D-WP(C)/12707/2024 WP(C)/7243/2024	JAGANATH GOCHHAYAT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
231	D-WP(C)/12706/2024 WP(C)/7244/2024	ASHA PATEL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
232	D-WP(C)/12708/2024 WP(C)/7245/2024	NILAKANTHA GIRI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
233	D-WP(C)/9514/2024 WP(C)/7246/2024	KSHYAMANIDHI MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
234	D-WP(C)/10910/2024 WP(C)/7247/2024	OM PRAKASH AGRAWAL VS TAHASILDAR, SADAR, SAMBALPUR	PRASANTA KUMAR PRADHAN VS	// 0 //
235	D-WP(C)/10632/2024 WP(C)/7248/2024	ARUNA NANDA VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
236	D-WP(C)/12183/2024 WP(C)/7249/2024	NALINI PRAVA DAS VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
237	D-WP(C)/13305/2024 WP(C)/7250/2024	SUBASH BHOI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
238	D-WP(C)/12166/2024 WP(C)/7251/2024	ANSHUJIT PUHAN VS	PRADEEP KUMAR DAS VS	// 0

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239	D-WP(C)/10906/2024 WP(C)/7252/2024	STATE OF ODISHA T.SHANKAR PATRO VS COMMN. CONSOLIDATION AND SETTLEMENT, ODISHA, BBSR	NIRANJAN LENKA VS	// // 0 //
240	D-WP(C)/13179/2024 WP(C)/7253/2024	BHAGIRATHI PRADHAN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
241	D-WP(C)/12996/2024 WP(C)/7254/2024	ANJALI KHUNTIA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
242	D-WP(C)/13181/2024 WP(C)/7255/2024	BHABANI SHANKAR DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
243	D-WP(C)/12704/2024 WP(C)/7256/2024	RADHE SHYAM TARIA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
244	D-WP(C)/10949/2024 WP(C)/7257/2024	SWARNANJALI MISRA VS BERHAMPUR UNIVERSITY, GANJAM	SOMADARSAN MOHANTY VS	// 0 //
245	D-WP(C)/13000/2024 WP(C)/7258/2024	RAGHUNATH PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
246	D-WP(C)/13172/2024 WP(C)/7259/2024	MASATRAM PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
247	D-WP(C)/12702/2024 WP(C)/7260/2024	RAMA KRUSHNA DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
248	D-WP(C)/12933/2024 WP(C)/7261/2024	GAYATRI NANDA VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
249	D-WP(C)/13229/2024 WP(C)/7262/2024	SRIKANTA BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //

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250	D-WP(C)/12910/2024 WP(C)/7263/2024	KUMUDA PAHI VS THE COLLECTOR, JAJPUR	SANGRAM KUMAR SINGH VS	// 0 //
251	D-WP(C)/12863/2024 WP(C)/7264/2024	LAXMIDHAR NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
252	D-WP(C)/13171/2024 WP(C)/7265/2024	KHAGESWAR BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
253	D-WP(C)/13055/2024 WP(C)/7266/2024	MOHAMMED HABIB VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
254	D-WP(C)/13064/2024 WP(C)/7267/2024	MURALI HARPAL VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
255	D-WP(C)/13051/2024 WP(C)/7268/2024	PRADIP KUMAR PATTJOSHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
256	D-WP(C)/13173/2024 WP(C)/7269/2024	DURGA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
257	D-WP(C)/12335/2024 WP(C)/7270/2024	LALITA MOHAN BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
258	D-WP(C)/13135/2024 WP(C)/7271/2024	BHANU PRAVA PARIDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
259	D-WP(C)/12862/2024 WP(C)/7272/2024	PRABHAT KUMAR DEBATA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
260	D-WP(C)/13176/2024 WP(C)/7273/2024	NAKUL MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
261	D-WP(C)/13175/2024	KESHAB NAIK	BIJAYA KUMAR BEHERA 1	//

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	WP(C)/7274/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/12161/2024 WP(C)/7275/2024	RASHMITA DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
263	D-WP(C)/12305/2024 WP(C)/7276/2024	TRIPURARI PRADHAN VS SUJATA SAHU @ RIKY	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
264	D-WP(C)/13237/2024 WP(C)/7277/2024	SINDHU MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
265	D-WP(C)/12916/2024 WP(C)/7278/2024	BRUDABAN DASH VS CHAIRMAN, PARADIP PORT AUTHORITY, JAGATSINGHPUR	PRATAP KUMAR BEHERA VS	// 0 //
266	D-WP(C)/13243/2024 WP(C)/7279/2024	LOKNATH KUMAR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
267	D-WP(C)/13251/2024 WP(C)/7280/2024	PANDIT SAHU VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
268	D-WP(C)/13247/2024 WP(C)/7281/2024	KAPUR MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
269	D-WP(C)/13088/2024 WP(C)/7282/2024	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
270	D-WP(C)/13378/2024 WP(C)/7283/2024	B ENGINEERS AND BUILDERS LTD. BBSR VS STATE OF ODISHA	PRATEK PARIDA VS	// 0 //
271	D-WP(C)/12675/2024 WP(C)/7284/2024	CHITTA RANJAN BARIK VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
272	D-WP(C)/11278/2024 WP(C)/7285/2024	SANJULATA JAGATI VS	JAGAJIBAN PRADHAN VS	// 0



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/12713/2024 WP(C)/7286/2024	STATE OF ODISHA RAMA RAMAN DASH VS	SHARMISTHA SAMAL VS	// // 0
274	D-WP(C)/12727/2024 WP(C)/7287/2024	STATE OF ODISHA BHASKAR CHANDRA SAMAL VS	SHARMISTHA SAMAL VS	// // 0
275	D-WP(C)/8052/2024 WP(C)/7288/2024	STATE OF ODISHA SAROJ KUMAR NATH VS	DEO KUMAR AJMERIA VS	// // 0
276	D-WP(C)/12824/2024 WP(C)/7289/2024	ABANI KUMAR SAHU KASHINATH PATRA VS	MANOJ KUMAR MOHANTY VS	// // 0
277	D-WP(C)/12538/2024 WP(C)/7290/2024	STATE OF ODISHA SUSAMA DAS VS	ASHOK KUMAR SAHOO VS	// // 0
278	D-WP(C)/12726/2024 WP(C)/7291/2024	STATE OF ODISHA MD. INAM KHAN VS	SHARMISTHA SAMAL VS	// // 0
279	D-WP(C)/11280/2024 WP(C)/7292/2024	STATE OF ODISHA SANJULATA JAGATI VS	JAGAJIBAN PRADHAN VS	// // 0
280	D-WP(C)/12711/2024 WP(C)/7293/2024	STATE OF ODISHA UGRASEN BAGHA VS	SHARMISTHA SAMAL VS	// // 0
281	D-WP(C)/12724/2024 WP(C)/7294/2024	STATE OF ODISHA AKHIL KUMAR PAL VS	SHARMISTHA SAMAL VS	// // 0
282	D-WP(C)/12511/2024 WP(C)/7295/2024	STATE OF ODISHA SULATA SWAIN VS	RAMESH CHANDRA SWAIN VS	// // 0
283	D-WP(C)/6808/2024 WP(C)/7296/2024	STATE OF ODISHA M/S. LAXMI SAW MILL, JAJPUR VS	SUBAS CHANDRA DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/9506/2024 WP(C)/7297/2024	HARIHARA HANSA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
285	D-WP(C)/12717/2024 WP(C)/7298/2024	PRAKASH CHANDRA GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
286	D-WP(C)/6817/2024 WP(C)/7299/2024	M/S. SANKAR SAW MILL, JAJPUR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
287	D-WP(C)/12701/2024 WP(C)/7300/2024	UGRESEN GARANAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
288	D-WP(C)/12715/2024 WP(C)/7301/2024	SURENDRA NATH MAHARANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
289	D-WP(C)/12714/2024 WP(C)/7302/2024	PRAFULLA KUMAR DEHURY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
290	D-WP(C)/13040/2024 WP(C)/7303/2024	GIRISH CHANDRA BEHERA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
291	D-WP(C)/13124/2024 WP(C)/7304/2024	RAJANI SINGH @ PARIDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
292	D-WP(C)/10776/2024 WP(C)/7305/2024	JASLEEN KALI @ JASLEEN VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	SAROJ KUMAR MISHRA VS	// 0 //
293	D-WP(C)/10611/2024 WP(C)/7306/2024	JOGAMAYA MISHRA VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	// 0 //
294	D-WP(C)/4479/2024 WP(C)/7307/2024	PRAKASH KUMAR SINHA VS PRINCIPAL CHIEF PERSONEL OFFICER, S.E.RAILWAY, KOLKATA	RAMESH AGARWAL VS	// 0 //
295	D-WP(C)/13097/2024	JADUNATH NAYAK	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7308/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/10428/2024 WP(C)/7309/2024	BISWA RANJAN NANDA VS UNION OF INDIA	KULADA NANDA DAS VS	// 0 //
297	D-WP(C)/13320/2024 WP(C)/7310/2024	PRAVAKAR BISWAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
298	D-WP(C)/12995/2024 WP(C)/7311/2024	SARATA CHANDRA SINGH VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
299	D-WP(C)/10977/2024 WP(C)/7312/2024	M/S. KCS PVT. LTD. ROURKELA VS DIECTOR OF EP AND M CUM CHAIRMAN, M.S.E.F.C. ROURKELA	SUVENDU KUMAR RAY VS	// 0 //
300	D-WP(C)/10135/2024 WP(C)/7313/2024	NIRMALA SANTI VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
301	D-WP(C)/10973/2024 WP(C)/7314/2024	M/S. KCS PVT. LTD., SUNDARGARH VS DIRECTOR OF EP AND M CUM CHAIRMAN, M.S.E.F.C. ROURKELA	SUVENDU KUMAR RAY VS	// 0 //
302	D-WP(C)/13271/2024 WP(C)/7315/2024	M/S. MAHAPATRA ENTERPRISES, SAMBALPUR VS VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA	JYOTI PATNAIK VS	// 0 //
303	D-WP(C)/10996/2024 WP(C)/7316/2024	UNION OF INDIA VS KAILASH CHANDRA SHARMA	PRASANNA KUMAR PARHI VS	// 0 //
304	D-WP(C)/11319/2024 WP(C)/7317/2024	SANATAN SAHOO VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
305	D-WP(C)/13126/2024 WP(C)/7318/2024	RAJANI SINGH @ PARIDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
306	D-WP(C)/11323/2024 WP(C)/7319/2024	MEGHAMALA BISWAL VS	NRUSINGHA CHARAN MOHARANA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/12460/2024 WP(C)/7320/2024	STATE OF ODISHA V.MADHUSUDAN ACHARYA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
308	D-WP(C)/13144/2024 WP(C)/7321/2024	STATE OF ODISHA M/S.JAGA BALIA ASSOCIATES VS	ITISHREE TRIPATHY VS	// // 0
309	D-WP(C)/11317/2024 WP(C)/7322/2024	STATE TAX OFFICER, BARBIL SAROJINI SAMANTARAY VS	NRUSINGHA CHARAN MOHARANA VS	// // 0
310	D-WP(C)/13360/2024 WP(C)/7323/2024	STATE OF ODISHA SADHU SA VS	SALAUDDIN KHAN VS	// // 0
311	D-WP(C)/13117/2024 WP(C)/7324/2024	STATE OF ODISHA RAMAHARI ROULA VS	SATYAJIT BEHERA VS	// // 0
312	D-WP(C)/13354/2024 WP(C)/7325/2024	STATE OF ODISHA SNEHALATA BANCHHOR VS	SALAUDDIN KHAN VS	// // 0
313	D-WP(C)/13281/2024 WP(C)/7326/2024	STATE OF ODISHA MINATI BHOI VS	ABHISHEK MOHANTY VS	// // 0
314	D-WP(C)/13139/2024 WP(C)/7327/2024	STATE OF ODISHA M/S. TOPHAN KUMAR SAHOO VS	ITISHREE TRIPATHY VS	// // 0
315	D-WP(C)/13359/2024 WP(C)/7328/2024	STATE TAX OFFICER, BBSR BISWAMBAR SA VS	SALAUDDIN KHAN VS	// // 0
316	D-WP(C)/13148/2024 WP(C)/7329/2024	STATE OF ODISHA M/S.JITENDRA NAIK VS	ITISHREE TRIPATHY VS	// // 0
317	D-WP(C)/13361/2024 WP(C)/7330/2024	SUPERITENDENT OF CGST AND CENTRAL EXCISE, TALCHER-II, ANGUL PANKAJ SA VS	SALAUDDIN KHAN VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/13303/2024 WP(C)/7331/2024	PITABAS NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
319	D-WP(C)/12965/2024 WP(C)/7332/2024	M/S SANGRAM KESHARI LENKA, KEONDUJHAR VS CHIEF COMMNR, CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
320	D-WP(C)/13032/2024 WP(C)/7333/2024	RUKMANI DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
321	D-WP(C)/11361/2024 WP(C)/7334/2024	AIR OF REGIONAL RURAL BANK WELFARE SOCIETY, PURI VS THE ODISHA GRAMYA BANK, PATIA	KABIR KUMAR JENA VS	// 0 //
322	D-WP(C)/13288/2024 WP(C)/7335/2024	M/S LAXMI NARAYAN BRICKS INDUSTRY, GANJAM VS R.T.O., GANJAM	ASHOK KUMAR ROUT VS	// 0 //
323	D-WP(C)/10607/2024 WP(C)/7336/2024	SHANTILATA BEHERA VS COMMNR. CUM SECY. FOOD AND SUPPLY CONSUMER WELFARE DEPT. BBSR	NITYANANDA BEHURIA VS	// 0 //
324	D-WP(C)/11281/2024 WP(C)/7337/2024	M/S TRIRUMANI FINANCE PVT. LTD., BANGALORE VS CHANDRA SEKHAR PATTNAIK	PRAKASH KUMAR MISHRA VS	// 0 //
325	D-WP(C)/13287/2024 WP(C)/7338/2024	M/S. LAXMI NARAYAN BRICKS INDUSTRY, HINJILI VS R.T.O., GANJAM	ASHOK KUMAR ROUT VS	// 0 //
326	D-WP(C)/10693/2024 WP(C)/7339/2024	AMBIKA DHAL VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
327	D-WP(C)/12462/2024 WP(C)/7340/2024	PRASANT KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
328	D-WP(C)/13290/2024 WP(C)/7341/2024	M/S LAXMI NARAYAN VRICKS INDUSTRY VS R.T.O., GANJAM	ASHOK KUMAR ROUT VS	// 0 //
329	D-WP(C)/13289/2024	M/S LAXMI NARAYAN BRICKS INDUSTRY , GANJAM	ASHOK KUMAR ROUT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7342/2024	VS REGIONAL RANSPORT OFFICER GANJAM	VS	() //
330	D-WP(C)/13215/2024 WP(C)/7343/2024	RABINDRANATH PRADHAN VS STATE OF ODISHA	LAXMIDHAR DASH VS	// () //
331	D-WP(C)/13300/2024 WP(C)/7344/2024	DASHARU JAGAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
332	D-WP(C)/12807/2024 WP(C)/7345/2024	SAUBHAGYA KUMAR MAJHI VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// () //
333	D-WPCRL/7397/2024 WPCRL/26/2024	HIMANSHU BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/0 () //
334	D-ABLAPL/8482/2024 ABLAPL/3103/2024	HADIBANDHU BEHERA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	ANGUL TOWN /316 /2023 () //
335	D-ABLAPL/8537/2024 ABLAPL/3104/2024	AKHAYA KUMAR @ AKHAYA MOHANTY VS STATE OF ODISHA	ABHAS MOHANTY VS	KONARK /33 /2024 () //
336	D-ABLAPL/8543/2024 ABLAPL/3105/2024	PAMITA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CYBER CRIME AND ECONOMIC OFFEN () //
337	D-ABLAPL/3315/2024 ABLAPL/3106/2024	ACYUTA MOHANTY @ ACHYUTANANDA MOHANTY VS STATE OF ODISHA	DIPTISH PRASAD PATTANAIAK VS	DHENKANAL SADAR /254 /2023 () //
338	D-ABLAPL/8615/2024 ABLAPL/3107/2024	BHARAT @ JATA @ BHARATA CHANDRA BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /54 /2024 () //
339	D-ABLAPL/7227/2024 ABLAPL/3108/2024	ASHISH PATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /99 /2024 () //
340	D-ABLAPL/8100/2024 ABLAPL/3109/2024	BABULI PRADHAN @ KANGALI VS	BHARAT BHUSAN ROUSTRAY VS	BANTALA /419 /2023 ()

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341	D-ABLAPL/8667/2024 ABLAPL/3110/2024	STATE OF ODISHA BAPUNI NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BHUBAN /315 /2023 () //
342	D-ABLAPL/8138/2024 ABLAPL/3111/2024	BIKASH KUMAR MOHAPATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// KHURDA SADAR /63 /2024 () //
343	D-ABLAPL/8712/2024 ABLAPL/3112/2024	STATE OF ODISHA MANAS NAYAK VS STATE OF ODISHA	MAHES DAS VS	// KUMBHARAPARA /70 /2024 () //
344	D-ABLAPL/8226/2024 ABLAPL/3113/2024	STATE OF ODISHA DUSMANTA SAHOO VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// MAHABIROD /170 /2023 () //
345	D-ABLAPL/8724/2024 ABLAPL/3114/2024	STATE OF ODISHA SAROJ SETHY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// AIRPORT /31 /2024 () //
346	D-ABLAPL/8241/2024 ABLAPL/3115/2024	STATE OF ODISHA FIROJ KHAN @ MD.FIROZ VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// DHANUPALI /84 /2021 () //
347	D-ABLAPL/8730/2024 ABLAPL/3116/2024	STATE OF ODISHA ALOK KUMAR SETHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// NIALI /69 /2024 () //
348	D-ABLAPL/8588/2024 ABLAPL/3117/2024	STATE OF ODISHA BIJAYA DANDASENA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// ADVA /21 /2024 () //
349	D-ABLAPL/8374/2024 ABLAPL/3118/2024	STATE OF ODISHA SK MUSTAFA VS STATE OF ODISHA	BHARAT JALLI VS	// TELKOI /263 /2023 () //
350	D-ABLAPL/7012/2024 ABLAPL/3119/2024	STATE OF ODISHA DEBENDRA KAMPA VS STATE OF ODISHA	ABHILASH MISHRA VS	// DUNGURIPALI /39 /2024 () //
351	D-ABLAPL/8493/2024 ABLAPL/3120/2024	STATE OF ODISHA SANU PALTASINGH @ SAKTIPRASAD PALTASINGH VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// BEGUNIA P.S. /89 /2024 () //

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352	D-ABLAPL/8590/2024 ABLAPL/3121/2024	JAGDISH DANDASENA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	ADVA /23 /2024 () //
353	D-ABLAPL/8443/2024 ABLAPL/3122/2024	RASHMI @ RASMI RANJAN MARTHA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	BEGUNIA P.S. /89 /2024 () //
354	D-ABLAPL/8429/2024 ABLAPL/3123/2024	AKASH KU GARDIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BRAJARAJNAGAR /67 /2024 () //
355	D-ABLAPL/8449/2024 ABLAPL/3124/2024	BIJAY BHATRA @ RAM HARIJAN VS STATE OF ODISHA	SULOCHANA PATRO VS	PAPADAHANDI /62 /2024 () //
356	D-ABLAPL/8622/2024 ABLAPL/3125/2024	MOHANDAS KHILLO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KORAPUT SADAR /145 /2023 () //
357	D-ABLAPL/8650/2024 ABLAPL/3126/2024	DHARITRI PARIDA @ DHARITRI PRADHAN VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	KISSANNAGAR PS /56 /2024 () //
358	D-ABLAPL/8690/2024 ABLAPL/3127/2024	SITU NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KUMBHARAPARA /68 /2024 () //
359	D-ABLAPL/8691/2024 ABLAPL/3128/2024	BAIKUNTHA BOE VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /123 /2022 () //
360	D-ABLAPL/8694/2024 ABLAPL/3129/2024	SATRUGHAN NAIK @ SHATURA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /98 /2024 () //
361	D-ABLAPL/8403/2024 ABLAPL/3130/2024	MANASH RANJAN PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /191 /2023 () //
362	D-ABLAPL/4577/2024 ABLAPL/3131/2024	SHANTILATA DASH VS STATE OF ODISHA	BISWAJIT PASAYAT VS	KHANDAGIRI P.S. /64 /2024 () //
363	D-ABLAPL/8708/2024	MONALISA PATRA	GYANENDRA CHANDRA SWAIN	LAXMISAGAR P.S. /30 /2024



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	ABLAPL/3132/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/6232/2024 ABLAPL/3133/2024	PRABEEN KUMAR MOHAPATRA VS STATE OF ODISHA	GOPINATH MISHRA VS	BADAGODA P.S. /83 /2024 () //
365	D-ABLAPL/8608/2024 ABLAPL/3134/2024	SUJIT KHATUA VS STATE OF ODISHA	PREETAM MISHRA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000018/2022
366	D-ABLAPL/7298/2024 ABLAPL/3135/2024	BIPIN ROUT VS STATE OF ODISHA	DURGA PRASAD PANDA VS	KAMAKHYANAGAR /125 /2024 () //
367	D-ABLAPL/8610/2024 ABLAPL/3136/2024	SRABANA BEHERA VS STATE OF ODISHA	PREETAM MISHRA VS	HARABHANGA /23 /2024 () //
368	D-ABLAPL/8713/2024 ABLAPL/3137/2024	RUHANA KHATUN @ RUHANA BIBI @ BENGU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /201 /2024 () //
369	D-ABLAPL/7946/2024 ABLAPL/3138/2024	LIKUN ROUL VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	SPL.TASK FORCE /8 /2022 () //
370	D-ABLAPL/8722/2024 ABLAPL/3139/2024	BIKASH MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /144 /2024 () //
371	D-ABLAPL/8723/2024 ABLAPL/3140/2024	CHINMAYEE @ CHINMAY KUMAR BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	RAMBHA (KHALLIKOTE) /667 /2023 () //
372	D-ABLAPL/7883/2024 ABLAPL/3141/2024	SHIBA SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /73 /2024 () //
373	D-ABLAPL/8009/2024 ABLAPL/3142/2024	MOHAMMAD RABANI VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /112 /2024 () //
374	D-ABLAPL/8714/2024 ABLAPL/3143/2024	ARUN SAHU @ SUDARSHAN SAHU VS	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /101 /2024 ()

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375	D-ABLAPL/8865/2024 ABLAPL/3144/2024	STATE OF ODISHA CHACHA @ DHANANJAY BISWAL VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /21 /2024 ()
376	D-ABLAPL/8663/2024 ABLAPL/3145/2024	STATE OF ODISHA SARBESWAR SASAMAL VS	HAREKRUSHNA DASH VS	// JAGATSINGPUR /240 /2024 ()
377	D-ABLAPL/8868/2024 ABLAPL/3146/2024	STATE OF ODISHA BAURIA BARIK VS	PRAKASH KUMAR MISHRA VS	// / /0 J.M.F.C.,NARASINGHPUR(Cuttack)
378	D-ABLAPL/8846/2024 ABLAPL/3147/2024	STATE OF ODISHA BHIMAPANGI @ MOHARIA VS	RAJIB LOCHAN PATNAIK VS	2(A)CC/000137/2023 MATHILI /157 /2019 ()
379	D-ABLAPL/8848/2024 ABLAPL/3148/2024	STATE OF ODISHA SUNIL BEHERA VS	RABI NARAYAN MOHANTY VS	// NAYAPALLI P.S. /91 /2024 ()
380	D-ABLAPL/8869/2024 ABLAPL/3149/2024	STATE OF ODISHA BAURIA BARIK VS	PRAKASH KUMAR MISHRA VS	// / /0 J.M.F.C.,NARASINGHPUR(Cuttack)
381	D-ABLAPL/8791/2024 ABLAPL/3150/2024	STATE OF ODISHA NILANCHALA NAYAK VS	KABIR KUMAR JENA VS	2(A)CC/000062/2023 GOLANTHARA (BERHAMPUR) /542 /2023 ()
382	D-ABLAPL/8793/2024 ABLAPL/3151/2024	STATE OF ODISHA HIMANSU NAIK VS	KEDAR SANKAR SAHU VS	// BALIMI /333 /2023 ()
383	D-ABLAPL/8800/2024 ABLAPL/3152/2024	STATE OF ODISHA GOUTAM PRADHAN VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /45 /2024 ()
384	D-ABLAPL/8802/2024 ABLAPL/3153/2024	STATE OF ODISHA HEMANTA KUMAR SAHOO VS	AMIT PRASAD BOSE VS	// CHANDAKA P.S. /382 /2023 ()
385	D-ABLAPL/8803/2024 ABLAPL/3154/2024	STATE OF ODISHA SK. HAMID VS	KULDEEP MOHANTY VS	// SAHADEV KHUNTA /101 /2024 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/8783/2024 ABLAPL/3155/2024	SK. BESA @ SK. BESARUDDIN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /102 /2020 () //
387	D-ABLAPL/8863/2024 ABLAPL/3156/2024	BIJAYA JENA @ BIJAYA KUMAR JENA VS STATE OF ODISHA	JYOTIKANT MAHAPATRA VS	GHASIPURA /74 /2024 () //
388	D-ABLAPL/8832/2024 ABLAPL/3157/2024	ARUN KUMAR GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /257 /2021 () //
389	D-ABLAPL/8837/2024 ABLAPL/3158/2024	RAMESH KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /205 /2023 () //
390	D-ABLAPL/8311/2024 ABLAPL/3159/2024	JAGANNATH KHUNTIA VS STATE OF ODISHA	JYOTI PATNAIK VS	SOSO /82 /2024 () //
391	D-ABLAPL/8768/2024 ABLAPL/3160/2024	HAREY @ HARIKRUSHNA MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	/ /0 J.M.F.C.,LAXMIPUR(Koraput) ICC/0000007/2023
392	D-ABLAPL/8778/2024 ABLAPL/3161/2024	AJAY BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BELPAHAR /42 /2024 () //
393	D-ABLAPL/6709/2024 ABLAPL/3162/2024	GANESH KUMAR PAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ANGUL TOWN /86 /2024 () //
394	D-ABLAPL/7219/2024 ABLAPL/3163/2024	SURYA NARAYAN PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /109 /2024 () //